

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

STARRED QUESTION NO:261

ANSWERED ON:29.08.2012

COAL LINKAGE

Hegde Shri. K. Jayaprakash ;Vishwanath Shri katti Ramesh

**Will the Minister of COAL be pleased to state:**

- (a) the names of the public, private and the State Government companies which have requested for allocation of coal and lignite blocks and for providing coal linkage during the last three years and the current year, State-wise and year-wise;
- (b) the names of the public and private sector companies who have been provided coal and lignite blocks and coal linkage during the above period, State-wise and year-wise;
- (c) the names of the companies whose requests are still pending and the reasons for such pendency along with the time by which the pending proposal are likely to be cleared;
- (d) whether the Government has prepared new guidelines/ policy for allotment of coal blocks and providing coal linkage and if so, the details thereof;
- (e) the details of revenue generated by the Government during the last three years and the current year, year-wise from the coal blocks allocated to various public and private sector companies; and
- (f) whether contribution of captive coal blocks in increasing coal production is as per the expectation of the Government and if so, the details thereof?

**Answer**

MINISTER OF COAL (SHRI SRIPRAKASH JAISWAL)

(a) to (f): A statement is laid on the Table of the House.

Statement referred to reply given at (a) to (f) of Lok Sabha Starred Q.No.261 for answer on 29.08.2012.

(a): The Government have not invited applications for allocation of coal blocks during the last three years. However, requests from the public and private companies and State Governments have been received. As no coal blocks were offered for allocation, the requests received could not be considered. As far as grant of coal linkage during the said period is concerned, since no coal block application was invited, no question of grant of coal linkage to any company having coal block arises.

(b): Allocation of coal blocks is an on-going process and as and when the coal blocks are identified and earmarked for allocation, the same are considered for allocation. Details of coal blocks where allocation letters have been issued and coal linkage granted during the last three years are given at Annexure-I and Annexure-II respectively. No lignite block was allocated during the said period.

(c): As no coal/lignite blocks were offered for allocation during the said period, the requests received could not be considered.

(d) The Mines and Minerals (Development and Regulation) Amendment Act, 2010 was passed by the Parliament and has been notified in Gazette of India (Extraordinary) on 9th September, 2010. It provides for grant of reconnaissance permit, prospecting licence or mining lease in respect of an area containing coal and lignite through auction by competitive bidding, on such terms and conditions as may be prescribed. This, would however, not be applicable in the following cases:-

# where such area is considered for allocation to a Government company or corporation for mining or such other specified end use;

# where such area is considered for allocation to a company or corporation that has been awarded a power project on the basis of competitive bids for tariff (including Ultra Mega Power Projects).

The Government has notified 'the Auction by Competitive Bidding of Coal Mines Rules, 2012' on 2nd February, 2012. Government has not invited any applications from eligible companies for allocation of coal blocks by auction through competitive bidding.

(e): No revenue is generated at the time of the allocation of coal/lignite blocks by the Central Government. However, on commencement of production from the blocks, the allocattees are liable to pay Royalty to the concerned State Governments where the respective block is located.

(f): As reported by the Coal Controller's Organisation, 30 coal blocks have come into production and the production was 36.243 million tonnes during 2011-12 against the annual plan target of 38.25 million tonnes.